

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2471
ANSWERED ON:04.12.2007
EXPORT ORIENTED UNITS
Oraon Dr. Rameshwar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of export oriented units functioning in the country during the last two years, State-wise;
- (b) the total foreign exchanged earned by these units during the above said period;
- (c) whether these units are getting various types of financial concessions from the Union Government; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

- (a) A list indicating State-wise distribution of Export Oriented Units (EOUs) working in the country as on 31.3.2006 and 31.3.2007 is annexed.
- (b) The total foreign exchange earned by these units during the years 2005-06 and 2006-07 are to the extent of approximately US \$ 11200 Million and US \$ 11500 Million (provisional) respectively.
- (c) & (d) : Units under Export Oriented Scheme are eligible for exemption from Customs duty on imports, exemption from excise duty on domestic procurements and re-imburement of Central Sales Tax (CST) on capital goods, raw materials, consumables required for their production activities. In addition they are also eligible for corporate tax exemption on export income for a specified period.